

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI CIRCUIT BENCH
APPLICATION NO.39 OF 2024(SZ)

Applicant(s) :: Sri. Jonatt Jose,
S/o Sri. Jose, Nalukettu, Koratty

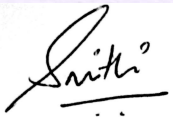
Respondents :: The Secretary, MoEF and CC & others

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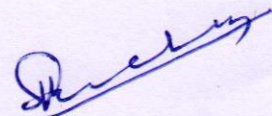
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Dated this the 16th day of October, 2024.



M/s.REMA SMRITHI VK
STANDING COUNSEL FOR KSPCB



SIXTH RESPONDENT



SUCHITRA V.
Environmental Engineer

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
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Applicant(s) : Sri. Jonatt Jose,
S/o Sri. Jose, Nalukettu, Koratty
Vs.
Respondents : The Secretary, MoEF and CC & others

REPORT FILED BY THE ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD,
DISTRICT OFFICE, THRISSUR, THE 6th RESPONDENT

1. This respondent has submitted a report dated 12.07.2024 before the Hon'ble NGT, in which it was reported that Consent to Operate of the unit was renewed on 09-01-2024 for validity up to 30.06.2028, with condition to install stack with control measures. The unit which manufactures silicon carbide from petroleum coke and quartz has submitted proposal of the control measures to be installed along with an application for modernization. The control measures include a hood for collecting fumes and gases, cyclone separator, scrubber and finally a chimney for venting the emission.
2. Based on the inspection conducted to the unit on 19.04.2024, instructions were given to the unit vide letter dated 02.05.2024 to improve the existing measures. During the latest inspection conducted on 09.08.2024 the officials of the unit informed they are proposing to install 6 hoods, 6 cyclone separators and 6 dust collectors for each of the three furnaces in firing and three furnaces in cooling. These will be mounted on a railing and hence movable. They also informed that the experimental run of the

control measures was made in one furnace and was successful. Construction of the foundation for the chimney was going on then. They have also improved the house keeping of the unit, by using large gunny bags for the storage of quartz and petroleum coke. They have also reported in their letter dated 12.06.2024, that installation of two more manual ambient air quality monitoring system will be completed within six months, as reported before the Hon'ble Tribunal earlier.

3. It is humbly submitted that installation of pollution control measures are well progressing in the unit. The unit submitted a letter dated 18.09.2024 that the installation of air pollution control measures and chimney need more time due to the following reasons:

- 1) Ready to fit emission control devices are not available for this industry, hence customised equipments were to be designed and built.
- 2) A prototype development and testing had to be done which is complete as of date.
- 3) Approval from Factories and Boiler Department for the installations was obtained on 20th July, 2024 only.
- 4) The erection is involving safety aspects which necessitates further time for ensuring safe setting up.

Hence they submitted that they require a time period of six months further for completing the installation. Copy of the letter is attached as **Annexure R6(a)**. Considering the aspects listed above, it is submitted that time may be granted as requested for providing the above control measures.

Dated this the 16th day of October, 2024



[Signature]
SIXTH RESPONDENT

SUCHITRA V.
Environmental Engineer

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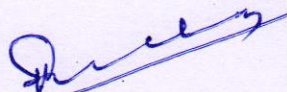
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1	Copy of the letter from Carborundum Universal Limited dated 18.09.2024	1-2

Dated this the 16th day of October, 2024.




SIXTH RESPONDENT

SUCHITRA V.
Environmental Engineer

**Carborundum Universal Limited**

Post Bag No. 3, Koratty - 680 308

Thrissur Dist., Kerala, India.

Tel: +91 480 3023044, 2732061

Website: www.cumi.murugappa.com

18th September 2024

To,

Environment Engineer
Kerala State Pollution Control Board
Majestic Square, Third Floor,
Paravattani, Ollukkara P.O.,
Thrissur - 680 655

Dear Sir / Madam,

Sub: Your letter PCB/TSR/IC/176/07 dated 9th July 24

Ref: Consent No: KSPCB/TS/ICO/10041755/2023 dated 9/1/2024

We refer to the above letter from your good office dated 9th July 24, we would like to bring it to your kind attention a few constraints and challenges we have in completing the installation and commissioning of the fume hood and chimney for the Furnaces by end August 2024.

1. Ready-to-fit emission control systems are not available for Acheson type of furnaces for Silicon Carbide due to its unique and customised design. It is to be noted that the said design was prepared by the CUMI team with the support of an external consultant in line with CPCB emission control norms.
2. This in-house design of a fume extraction hood with dust control system and chimney was finalised after prototype development was experimented with one of the furnaces and was validated by subsequent trials.
3. Even though your office has permitted us to start the hood & chimney installation works vide letter dated 09th July 2024 in the subject above, we could not start the same owing to the pending approval from the Factories and Boilers department and which was issued on 20th July 2024 (Approval). We have also re-submitted the Consent to Establish for the Pollution Control Systems and the same is under process with KSPCB.
4. Immediately upon receipt of the approval from the Factories Department, we started construction activities related to the Chimney foundations and released orders for equipment and auxiliaries for the fume hood and emission control system.
5. All brought-out components/equipment for the fume extraction system that are ordered externally are in the final stage of processing and this will be delivered within the next two months. The installation will start immediately after receipt of the equipment at the site.



Corporate Identity Number: L29224TN1954PLC000318
REGD. OFFICE : 'PARRY HOUSE', 43, MOORE STREET,
CHENNAI - 600 001, INDIA. Tel : 044-30006199



murugappa



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Thrissur Dist., Kerala, India.

Tel: +91 480 3023044, 2732061

Website: www.cumi.murugappa.com

It is to be noted that the height of the stack is sixty meters from the ground level hence it involves safety, stability, structural issues, and related activities. Considering the risky erection works and safety precautions involved in setting up the fume collection system, we need at least six months more to complete the job and to run the system.

In light of the above, we sincerely request your good office to excuse the delay caused by the above reasons and grant further time as requested herein to complete the hood & chimney work installation to meet the requirement as suggested by your good office in this regard.

Yours sincerely,
For Carborundum Universal Limited,

A handwritten signature in black ink, appearing to read "A. Murugappa", is written over a faint, illegible stamp.

Authorised Signatory

